

Department of Tourism

Notification

Jaipur, February, 14, 2011

No. F.8 (42) Trade/DT/09/3124.- In exercise of the powers conferred by clause (o) of section 2 of the Rajasthan Tourism Trade (Facilitation and Regulation) Act, 2010 (Act No. 9 of 2010), the State Government, for the purpose of the said Act, hereby appoints the following Officers of Tourism Department, for the area mentioned against them, as Prescribed Authority, namely:-

<u>Designation of Officer</u>	<u>Area</u>
1. Additional Director (Administration and Development), Department of Tourism	Whole of the State of Rajasthan
2. Deputy Director, Regional Tourist Office, Jaipur.	Jaipur, Dausa, Alwar, Jhunjhunu and Sikar Districts
3. Deputy Director, Regional Tourist Office, Ajmer.	Ajmer, Bhilwara, Nagaur and Tonk Districts
4. Deputy Director, Regional Tourist Office, Jodhpur.	Jodhpur, Barmer, Jaisalmer, Jalore, Pali and Sirohi Districts
5. Deputy Director, Dungarpur, Regional Tourist Office, Udaipur Udaipur.	Banswara, Chittorgarh, Rajsamand, Pratapgarh and District
6. Deputy Director, Regional Tourist Office, Bikaner.	Bikaner, Churu, Sri Ganganagar and Hanumangarh Districts
7. Deputy Director, Regional Tourist Office, Kota.	Baran, Bundi and Jhalawar, Kota Districts
8. Deputy Director, Regional Tourist Office, Bharatpur.	Bharatpur, Dholpur, Karauli and Sawai Madhpur Districts

By order of the Governor

(Usha Sharma)
Principal Secretary to the
Government